

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4035**

**TO BE ANSWERED ON THE 20<sup>TH</sup> MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)**

**PREVENTION OF TORTURE BILL**

**4035. SHRI KONDA VISHWESHWAR REDDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the status of the Prevention of Torture Bill, 2017 drafted and presented by the Law Commission of India in its 273<sup>rd</sup> Report;**

**(b) whether the Government proposes to table the prevention of Torture Bill, 2017 in Parliament and if so, the details thereof; and**

**(c) the steps taken by the Government to implement the recommendations of the 273<sup>rd</sup> Report?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): The Law Commission of India in its 273<sup>rd</sup> Report presented a Draft Bill “The Prevention of Torture Bill, 2017.” The Report along with the Draft Bill has been circulated to the State Governments/UTs on 28.02.2018 requesting them for giving their views on the said Draft Bill and Report.**

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